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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

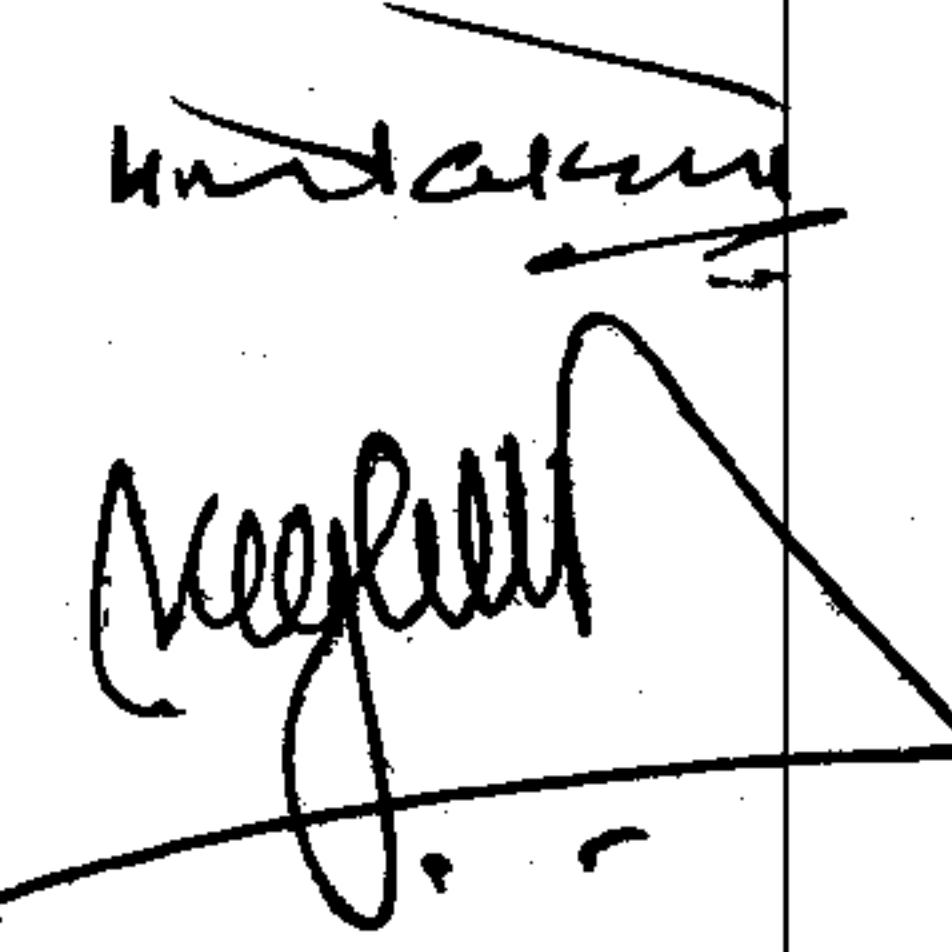
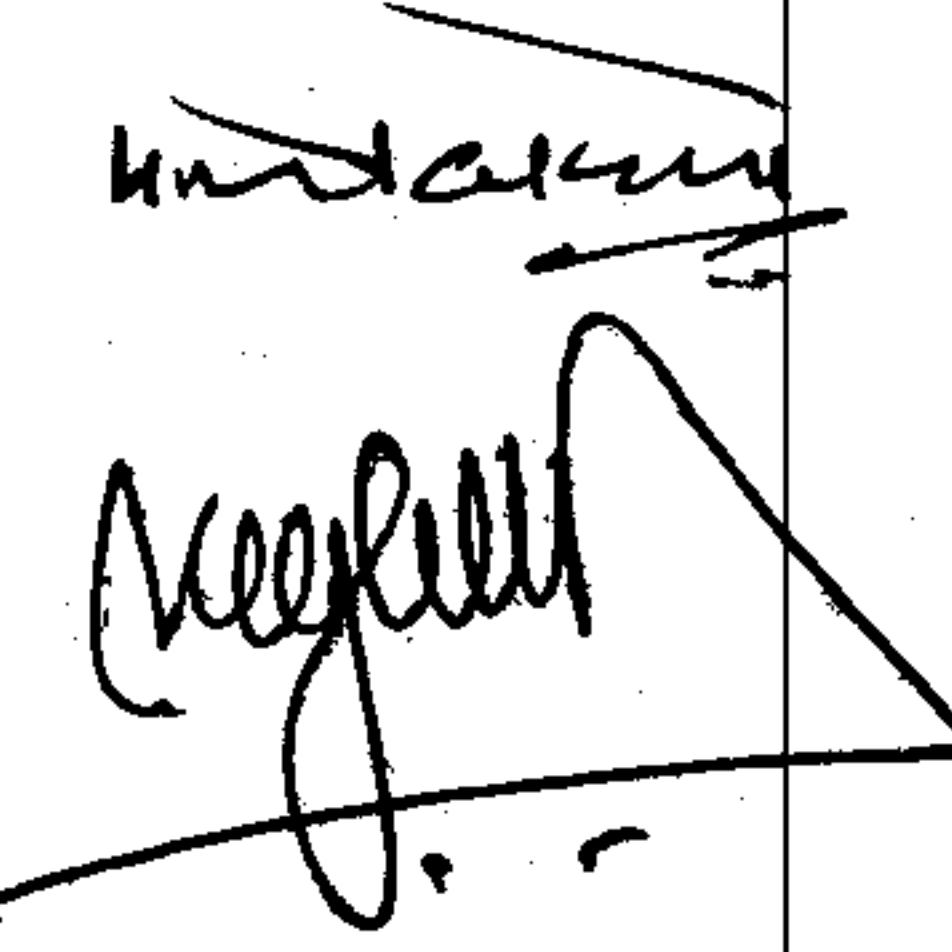
**IA 36/2017 In TP No. 6/111A/NCLT/AHM/2016 (New)
CP No. 17/111A/CLB/MB/2010 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

Name of the Company: Vilas Keshav Shingwan
V/s.
Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

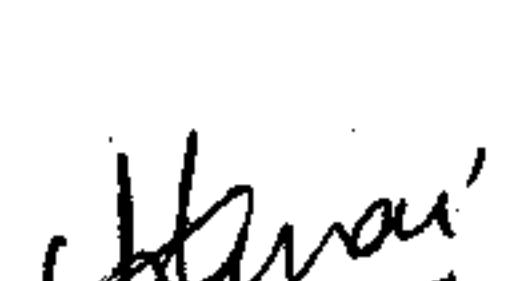
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KEYGOR BAKSHI	PCS	Rep. - 1.	
2.	Vijay M Vaghela	Adv	Petitioner	

ORDER

Learned Advocate Mr. Vijay Vaghela present for Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent No.1.

At request of both sides.

List the matter 12.01.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of December, 2017.